

RAJASTHAN HIGH COURT, JODHPUR

O R D E R

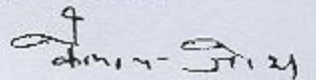
No. Estt. (RJS)/20/2009

Date : 10th Feb., 2009

SHRI SHASHI KANT SHARMA, RJS, presently posted as Civil Judge (Sr.Div.)-Cum- Additional Chief Judicial Magistrate, Sojat (Pali), who has been appointed as Dy. Secretary, Rajasthan State Legal Services Authority, Jodhpur vide Govt. Order No. F.8(7)/Law-2/90/Part-1 dated 10.02.2009, is hereby relieved with immediate effect to join his new assignment.

NOTE :- The officer is directed to hand over charge in accordance with order No.24/P.I. dated 23.11.1998.

BY ORDER



REGISTRAR GENERAL-10-2-2009